

ITEM NO.11

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 810/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHENDRA

Respondent(s)

WITH

Cr1.A. No. 799/2020 (II)

(FOR ADMISSION and IA No.110522/2020-EXEMPTION FROM FILING O.T.)

Date : 11-07-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR
Ms. Pooja Singh, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In both the matters numbered above, service of notice is complete on sole respondent but no one has entered appearance on his behalf.

Await Records, as records yet not received from High Court and Trial Court.

List again on 23.8.2022.

S.P.S. LALER
Registrar

MG